# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1797 TO BE ANSWERED ON 31.07.2023

## Funds for Rejuvenation of Rivers/Lakes

#### 1797. SHRI UDAY PRATAP SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any data of polluted rivers, lakes or water reservoirs which are continuously getting polluted;
- (b) if so, the details in this regard, State-wise;
- (c) the details of the efforts made/being made to make the said rivers, lakes or water reservoirs pollution free or to rejuvenate the said water bodies during the last five years and the current year, year wise;
- (d) whether the Government has achieved any success in this regard and if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the funds sanctioned, allocated and utilized to achieve the said objectives during the last five years and the current year, State-wise?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

#### (a) to (e):

Central Pollution Control Board (CPCB) monitors water Quality of aquatic resources at 4484 locations in 28 States and 7 Union Territories spread over the country including 2108 locations on rivers and 690 on lakes, ponds and tanks in association with State Pollution Control Boards / Committees. CPCB has identified 311 polluted river stretches (PRS) on 279 rivers in 30 States/ UTs in the country based on indicator of organic pollution i.e. Biochemical Oxygen Demand (BOD) (3mg/L) in the year 2022.

State-wise number of identified polluted river stretches identified in year 2022 are given at **Annexure I**. State-wise water quality status of stagnant water bodies viz. lakes, ponds and tanks with respect to Primary Water Quality Criteria for Outdoor Bathing notified under Environment (Protecteion) Rules, 1986 are provided at Annexure–**II, III and IV** respectively.

Comparative evaluation of present assessment with the previous assessment carried out by CPCB indicates that there is decrease in number of polluted river stretches from 351 (year 2018) to 311 (year 2022). Further, Improvement in water quality has been observed in 180 out of 351 PRS identified during the year 2018. Out of 180 PRS, 106 river stretches have come out of the list of polluted stretches and remaining 74 has been shifted to lower priority class.

Government of India has enacted the Water (Prevention and Control of Pollution) Act, 1974 and various provisions under the Environment (Protection) Act, 1986 for protection of water bodies. Accordingly, the Central & State Pollution Control Boards (SPCBs) /Committees (PCCs) are implementing the provisions of both the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986 to prevent and control pollution of aquatic resources.

For rejuvenation of 351 Polluted River Stretches (PRS) identified by CPCB during the year 2018 including two PRS on river Cauvery, action plans were prepared by River Rejuvenation Committee (RRC) constituted by the respective State Government/ UT Administration. The Committee is monitored by the concerned State / Union Territory government for bringing water quality all the polluted river stretches identified by CPCB to meet 'fit for bathing purposes' standard (i.e. BOD < 3 mg/L and FC < 500 MPN/100 mL).

Prepared action plans covers aspects such as source control (municipal sewage management, industrial pollution control, waste management), river catchment/basin management (adoption of good irrigation practices, utilization of treated sewage, ground water recharge aspects), flood plain zone protection and its management (setting up of bio-diversity parks, removal of encroachments, rain water harvesting, plantation on both sides of the river), ecological/environmental flow (E-Flow) and watershed management.

Progress of implementation of action plans is reviewed by the RRC at State Level and Central Monitoring Committee (CMC) monitored by Ministry of Jal Shakti at Central Level.

Further, MoEFCC is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Ecosystems (NPCA) for conservation and management of wetlands in the country on cost sharing basis between Central Government and respective State/UT Governments. The scheme aims at holistic conservation and restoration of wetlands for achieving the desired water quality enhancement, besides improvement in biodiversity and ecosystems. It aims to promote mainstreaming of wetlands in developmental programming with States by supporting formulation and implementation of integrated management plans, capacity development and research.

Various activities covered are interception, diversion and treatment of wastewater, shoreline protection, lake front development, in-situ cleaning i.e. de-silting & de-weeding, storm water management, bioremediation, catchment area treatment, lake beautification, survey & demarcation, bio-fencing, fisheries development, weed control, biodiversity conservation education and awareness creation and community participation.

Based on the proposals received from States/UTs in the form of Integrated Management Plans (IMPs), the funds were released. Details of funds release during 2018-19 to 2022-23 for wetland conservation and management is given at **Annexure-V**.

Annexure I State-wise & Priority wise number of Polluted River Stretches

S	STATE/UNION TERRITORY		PRIOF	TOTAL			
No.		I	II	III	IV	V	No. of PRS
1.	ANDHRA PRADESH	1			1	1	3
2.	ASSAM	1				9	10
3.	BIHAR		1	2	7	8	18
4.	CHHATTISGARH		1		2	3	6
5.	DAMAN AND DIU, DADRA			1			1
	AND NAGAR HAVELI						
6.	DELHI	1					1
7.	GOA				1	5	6
8.	GUJARAT	6	1	1	1	4	13
9.	HARYANA	2	1				3
10.	HIMACHAL PRADESH	4			1	4	9
11.	JAMMU & KASHMIR			2	4	2	8
12.	JHARKHAND			1	2	6	9
13.	KARNATAKA				3	11	17
14.	KERALA			1	2	15	18
15.	MADHYA PRADESH	2		1	5	11	19
16.	MAHARASHTRA	4	5	18	17	11	55
17.	MANIPUR				2	11	13
18.	MEGHALAYA	2			1	4	7
19.	MIZORAM				2	1	3
20.	NAGALAND			1		3	4
21.	ODISHA	1			3	3	7
22.	PUDUCHERRY		1	1	1		3
23.	PUNJAB	3				2	5
24.	RAJASTHAN	2		1	4	7	14
25.	TAMIL NADU	4	1	1	1	3	10
26.	TELANGANA	1	1	2		5	9
27.	TRIPURA					1	1
28.	UTTAR PRADESH	6		1	2	8	17
29.	UTTARAKHAND	2	2	4		1	9
30.	WEST BENGAL	1	2	1	3	6	13
GRA	GRAND TOTAL		16	39	65	145	311

# Annexure-II

State-wise compliance Status of Lakes under NWMP during 2022

State	No. of Monitoring	S	Diss	olve d /gen g/L)		рН	BOD (mg/L)		Fecal (	Coliform 100 mL)	Fecal Streptococci (MPN/100 mL)	
Name	Mon ,	No. of mor	Complete Com	Compl .	Compl	Non Compl	Compl ying	Non Compl ying	Compl ying	Non Compl ying	Compl ying	Non Compl ying
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986			> 5n	ng/L	6.5 -	8.5	< 3 mg	g/L	< MPN/1	2500 00 ml	< 500 N ml	MPN/100
Andhra Pradesh	10	5	2	3	3	2	2	3	5	0	1	0
Assam	17	17	2	15	17	0	11	6	14	3	17	0
Bihar Chandigar h	1	1	1	0	0	1	0	1	0	1		
Chhattisga rh	1	1	1	0	1	0	0	1	1	0		
Delhi	3	3	0	3	0	3	0	3	0	3		
Goa	12	10	4	6	0	10	6	4	7	3	6	4
Gujarat	20	17	7	10	11	6	6	11	17	0	5	0
Haryana	4	4	4	0	1	3	0	4	2	2		
Himachal Pradesh	5	4	4	0	4	0	3	1	4	0	4	0
Jammu & Kashmir	36	7	7	0	7	0	5	2				
Jharkhand	4	3	3	0	3	0	3	0			_	_
Karnataka	80	80	14	66	61	19	4	76	20	60	6	2
Kerala	27	24	7	17	14	10	9	15	15	9	16	2
Madhya Pradesh	22	16	10	6	14	2	9	7	16	0	8	0
Manipur	5	5	5	0	5	0	0	5	5	0	1	0
Meghalay a	7	7	6	1	7	0	3	4	7	0	7	0
Mizoram	1	1	1	0	1	0	1	0				
Nagaland	2	7	0	2	2	0	2	0	A	2	1	0
Odisha Puducherr	7	,	3	0	7	2	6	1	3	0	3	0
y Punjab	3	3	3	0	3	0	2	1	3	0		
Rajasthan	19	19	8	11	14	5	6	13	19	0	17	0
Sikkim	2	2	2	0	2	0	2	0	2	0	1 /	U
Tamil Nadu	8	8	6	2	4	4	5	3	8	0		

State	No. of Monitoring	Monitoring No. of Locations monitored		Dissolve d Oxygen (mg/L)		рН		BOD (mg/L)		Fecal Coliform (MPN/100 mL)		Fecal Streptococci (MPN/100 mL)	
Name	Moni	No. of Locatio monitored	Compl	Non Compl	Compl ving	Non Compl ving	Compl ying	Non Compl ying	Compl ying	Non Compl ying	Compl ying	Non Compl ying	
for Outdo	notified under the E(P)		> 5r	ng/L	6.5 - 8.5		< 3 mg/L		< 2500 MPN/100 ml		< 500 MPN/100 ml		
Telangana	109	96	11	85	87	9	5	91	96	0	96	0	
Tripura	8	8	8	0	8	0	8	0	8	0			
Uttar Pradesh	2	2	2	0	2	0	0	2	0	2			
Uttarakha nd	2	2	2	0	2	0	2	0	2	0	2	0	
West Bengal	14	14	11	3	10	4	7	7	4	10	1	0	
Total	437	374	13 8	23 6	294	80	109	265	262	99	191	8	

State-wise compliance Status of Pond under NWMP during 2022

Annexure-III

State	No. of Mon	Locati on ons ri Monit g ored ca durin	Dissolved Oxygen (mg/L)		рН		BOD (mg/L)		Fecal Coliform (MPN/100 mL)		Fecal Streptococ ci (MPN/100 mL)	
Name	itori ng Loca tions		Com plyin g	Non Comp lying	Com plyin g	Non Com plyin g	Com plyin g	Non Com plyin g	Com plyin g	Non Com plyin g	Com plyi ng	No n Co mp lyin
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986			> 5mg/L		6.5 - 8.5		< 3 mg/L		< 2500 MPN/100 ml		< 500 MPN/100 ml	
Andhra Pradesh	1	-	-	-	-	-	-	-	-	-	-	-
Assam	27	24	9	15	24	0	23	1	24	0	24	0
Bihar	2	2	2	0	1	1	0	2	0	2		
Chhattisgar h	1	1	1	0	0	1	0	1	1	0	1	0
Gujarat	2	2	2	0	2	0	2	0	2	0	1	0
Haryana	1	1	1	0	1	0	0	1	1	0		
Jharkhand	4	4	2	2	4	0	2	2				
Kerala	7	7	6	1	2	5	4	3	5	2	7	0
Lakshadwe ep	3	3			2	1	1	0	1	0		
Madhya Pradesh	12	11	11	0	9	2	6	5	11	0	11	0
Manipur	13	13	13	0	13	0	0	13	13	0		
Mizoram	2	2	1	1	2	0	1	1				
Odisha	8	8	1	7	3	5	1	7	1	7		
Punjab	3	-	-	-	-	-	-	-	-	-	-	-
Rajasthan	1	1	1	0	1	0	1	0	1	0	1	0
Telangana	13	13	1	12	10	3	4	9	13	0	13	0
Tripura	10	10	9	1	9	1	9	1	10	0		
Uttar Pradesh	2	2	0	2	2	0	0	2				
Total	112	104	60	41	85	19	54	48	83	11	58	0

State-wise compliance Status of Tank under NWMP during 2022

Annexure-IV

State	No. of Mon itori ng Loca tions	No. of Locatio ns Monito red during 2022	Dissolved Oxygen (mg/L)		pН		BOD (mg/L)		Fecal Coliform (MPN/100 mL)		Fecal Streptococci (MPN/100 mL)	
Name			Com plyin g	Non Comp lying	Com plyin g	Non Com plyin g	Comp lying	Non Comp lying	Comp lying	Non Comp lying	Comp lying	Non Comp lying
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986				< 3 mg/L		< 2500 MPN/100 ml		< 500 MPN/100 ml				
Andhra Pradesh	4	3	3	0	3	0	3	0	3	0	2	0
Assam	1	-	-	-	-	-	-	-	-	-	-	-
Gujarat	1	-	-	-	-	-	-	-	-	-	-	-
Karnata ka	95	62	22	40	50	12	15	47	26	36	6	2
Madhya Pradesh	1	1	1	0	1	0	1	0	1	0		
Mizora m	1	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu	1	1	1	0	1	0	1	0	1	0		
Telanga na	37	29	12	17	24	5	2	27	29	0	29	0
Total	141	96	39	57	79	17	22	74	60	36	37	2

 $\begin{tabular}{lll} Annexure V\\ Funds released during 2018-19 to 2022-23 for wetland conservation and management\\ & (Amount in Rs crores) \end{tabular}$ 

S. No.	State	FY 2018- 19	FY 2019- 20	FY 2020- 21	FY 2021- 22	FY 2022-23	FY 2023-24	
1	Arunachal Pradesh	-	1.21	-	-	-	-	
2	Bihar	6.5965	0.79	-	-	-	-	
3	Gujarat	-	1.52	-	3.00	-	-	
4	Haryana	1.4264	0.49	-	-	-	-	
5	H.P.	-	0.12	-	-	-	-	
6	Jammu & Kashmir	0.86565	1.68	-	-	9.00	-	
7	Karnataka	-	-	-	-	-	-	
8	Kerala	-	-	-	-	-	-	
9	Madhya Pradesh	4.24669	8.41	7.00	5.4097	-	-	
10.	Manipur	3.852	-	7.92	18.00211	3.403325	-	
11.	Mizoram	1.2153	1.92	2.78	4.16877	0.3947	-	
12.	Maharashtra	4.91942	3.90	8.10	3.00	-	-	
13.	Nagaland	10	5.62	0.50	-	-	-	
14.	Odisha	5.8072	4.10	5.38	1.65		-	
15.	Puducherry	0.5	0.50	-	-	-	-	
16.	Punjab	-	-	-	-	-	-	
17.	Rajasthan	-	-	-	-	-	5.25	
18.	Sikkim	3.11818	2.60	-	0.40408	0.8725	-	
19.	Tamil Nadu	1.200884	1.37	-	-	-	-	
19.	Tripura	-	3.13	-	-	-	-	
20.	Uttar Pradesh	18.680276	2.93	0.95	0.36534	-	0.2784	
21	West Bengal	0.9965	4.29	-	-	1.49925	-	
	Total	63.425	44.58	32.63	36.00	15.169775	5.5284	
	R&D + Workshop	0.5313106	0.64	1.73295	6.657673	4.5720085	0.8282994	
	Total (Expenditure)	63.9563	45.22	34.36295	42.657673	19.7417835	6.3566994	